

*raT?ra Si 3Wt (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) Does not arise.

HIGH-POWER IRRIGATION AND POWER DELEGATION TO NEPAL

54. SHRI GANESHI LAL CHAUDHARY : Will the Minister of IRRIGATION AND POWER/fainf *fk fegrr wift be pleased to state :

(a) whether it is a fact that a High Power Irrigation and Power delegation from India visited Nepal recently to discuss problems relating to irrigation and power projects with the Government of Nepal; and

(b) if so, what is the outcome of the discussions?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND

POWER/ (SHRI BAIJ NATH KUREEL):
(a) and (b) An Indian delegation led by the Secretary, Irrigation and Power, held discussions j with a delegation of His Majesty's Govern- j ment of Nepal led by their Secretary, Water and Power at Kathmandu between 20th and 27th October, 1971, on various matters of mutual interest in the field of irrigation and Power. Also the Minister of Irrigation and Power held discussions at Kathmandu with Minister of Water and Power and Prime Minister of His Majesty's Government.

As a result of the discussions, His Majesty's Government of Nepal have agreed to make available land for the Western Kosi Canal by February, 1972, so that the project can be started in the current working season. A number of other points pending on the Kosi and Gandak Projects were also settled and guidelines agreed to for expediting the progress of several programmes envisaged in these projects. The problems encountered in the operation of Trisuli, project, Chatra canal and Tinao \

project were also considered and the future line of action agreed upon. Agreement was also reached in principle for an exchange of 5 MW of power each way at various points along the Indo-Nepal border.

Preliminary discussions were also held at the Minister's level and official level on the Karnali project proposed by His Majesty's Government of Nepal and the the Pancheshwar and Poornagiri power projects proposed by the Government of India.

KOSI RIVER VALLEY PROJII

55. DR. K. MATHEW KURIAN :
SHRI B. N. MANDAL :

Will the Minister of IRRIGATION AND POWER/farrC a«n Graft *fcft be pleased to state :

(a) the terms on which an agreement in connection with the Kosi River Valley Project has been reached with the Nepal Government;

(b) the amount of expenditure that Government will have to incur on this project and the extent of benefit which India and Nepal will derive therefrom; and

(c) whether India has agreed to pay compensation for land to be acquired by the Nepalese Government for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/fa^rf tifr fro?{ *rarara it swat (SHRT BAIJ MATH KUREEL) : (a) to (c) The Western Kosi Canal has been planned to take off on the right bank from the existing Hanumannagar barrage on the Kosi river to irrigate about 8 lakh acres in Darbhanga district of Bihar. The first 22 miles of this 70 mile long canal lie in Nepal.